

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED 30.11.2022 (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No.186/2021 (Comp App (AT) No.261/2019)	Gautam R Padival & 2 Ors. Vs. The Karnataka Theatres Ltd. & 55 Ors.	Mr. T.K. Bhaskar	Mr. Raj Kumar Jhabakh- R1, R7, R8 & R9 Mr. Jerin Asher Sojan & Mr. Pawan Jhabakh- R54

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	TA No. 87/2021 (Comp App (AT) No 129/2019 & IA No.47/2022	M.N. Pratap Reddy & Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd & Ors.	Mr.D. Abhinav Rao	Mr. K. Udhyakumar- R2 Ms. Geetika Sharma- R3, R4
WITH				
3	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd & Ors.	Mr. S. Vivekananda	Mr. K. Udhyakumar- R2 Ms. Geetika Sharma- R3, R4 Mr. Abhinav Rao-R6 ,R7

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

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2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph- 044-28880500